NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.158/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name of the Company		Shail Kumari Devi & Ors-Versus-Chatturam Horilram Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	A mupam Da	sachlik mi Advocate	Resp. Nos. 3 and 4	Amfam Maler Achr. 8/11/17.
2.	RABIR K. MU DIPANJAH VIRMALYA	ROY. DASGUPTA	Alvocator for R-9.	A SPITE.

No one is present from the petitioner's side. Ld. Counsel for the respondent nos. 3, 4 and 9 are present.

Ld. Counsel for the respondent nos. 3 and 4 has informed that respondent no. 3 has expired. Keeping in view of the submissions of the Ld. Counsel petition is adjourned to 22/12/2017.

List on 22/12/2017 for further order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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